

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS  
- ISSUED.**

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**ROC.NO.895/2017-B.SPL.**

**NOTIFICATION NO.258-B.SPL.**

**DATED:03.02.2017.**

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Dr. Ch.Nirmala K.R.Dayavathi, Chairman, Permanent Lok Adalat, Hyderabad	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.	Chief Judge, City Civil Court, Hyderabad.	Smt. Aruna Sarika.
2.	On relief, Smt. Aruna Sarika, Judge, Family Court- cum-IV Addl. District and Sessions Judge, Adilabad.	I Addl. District and Sessions Judge, Adilabad	--	On relief, Smt. Aruna Sarika, will regularly assume charge as I Addl. District and Sessions Judge, Adilabad, which post she is holding full additional charge.

3.	Sri Mohd. Nurullah Ghori, Chairman, Permanent Lok Adalat, Nizamabad.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.	Prl. District and Sessions Judge, Nizamabad.	Judge, Family Court, Nizamabad.
4.	Sri Sambasivarao Naidu, Chairman, Permanent Lok Adalat, Rangareddy District at L.B.Nagar.	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani, Karimnagar District.	Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	I Addl. District and Sessions Judge, Karimnagar.
5.	Sri P.V.Ramana Rao, Chairman, Permanent Lok Adalat, Warangal.	VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.	Prl. District and Sessions Judge, Warangal.	I Addl. District and Sessions Judge, Warangal.
6.	Smt. K.V.Mahalakshmi, Chairman, Permanent Lok Adalat, Ananthapuram.	II Addl. District and Sessions Judge, Madanapalle, Chittoor District.	I Addl. District and Sessions Judge, Ananthapuram, FAC of Prl. District and Sessions Judge, Ananthapuram.	VIII Addl. District and Sessions Judge, Chittoor.
7.	Sri N.Malyadri, Chairman, Permanent Lok Adalat, East Godavari at Rajamahendravaram.	III Addl. District and Sessions Judge, Kakinada, East Godavari District.	Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.	Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada.
8.	Sri V.Appa Rao, Chairman, Permanent Lok Adalat, Kadapa.	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	Prl. District and Sessions Judge, Kadapa.	Special Judge for trial of cases under SCs and STS (POA) Act-cum-IV Addl. District and Sessions Judge, Guntur.

9.	Smt. S.Rajani, Chairman, Permanent Lok Adalat, Krishna at Machilipatnam.	Special Judge for trial of cases under SCs and STS (POA) Act- cum-XAddl. District and Sessions Judge, Machilipatnam.	Prl. District and Sessions Judge, Krishna at Machilipatnam.	VI Addl. District and Sessions Judge, Machilipatnam.
10.	Sri B.B.Nagendra Rao, Chairman, Permanent Lok Adalat, Prakasam at Ongole.	X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.	Prl. District and Sessions Judge, Prakasam at Ongole.	XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.
11.	Sri Shaik Inthiaz Ahmed, Chairman, Permanent Lok Adalat, Srikakulam.	III Addl. District and Sessions Judge, Nandyal, Kurnool District.	Prl. District and Sessions Judge, Srikakulam.	V Addl. District and Sessions Judge, Nandyal, Kurnool District.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  2. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, they shall themselves make alternative arrangements, intimating the same to the High Court.
  3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
  4. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 3/2

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Karimnagar, Krishna at Machilipatnam, Kurnool, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam and Warangal.
12. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**  
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Karimnagar, Krishna at Machilipatnam, Kurnool, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam and Warangal.
13. **THE CHAIRMAN, PERMANENT LOK ADALATS:**  
Ananthapuram, East Godavari at Rajahmundry, Hyderabad, Kadapa, Krishna at Machilipatnam, Nizamabad, Prakasam at Ongole, Rangareddy at L.B.Nagar, Srikakulam, and Warangal.
14. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Adilabad.
15. The Special Judge for trial of cases under SCs and STS (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.
16. The Judge, Family Court, Nizamabad.
17. The Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani, Karimnagar District.
18. The VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.
19. The II Addl. District and Sessions Judge, Madanapalle, Chittoor District.
20. The VIII Addl. District and Sessions Judge, Chittoor.
21. The III Addl. District and Sessions Judge, Kakinada, East Godavari District.
22. The Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District.
23. The Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.
24. The Special Judge for trial of cases under SCs and STS (POA) Act-cum-IV Addl. District and Sessions Judge, Guntur.
25. The Special Judge for trial of cases under SCs and STS (POA) Act-cum-X Addl. District and Sessions Judge, Machilipatnam, Krishna District.

26. The VI Addl. District and Sessions Judge, Machilipatnam, Krishna District.
27. The X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.
28. The XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.
29. The III Addl. District and Sessions Judge, Nandyal, Kurnool District.
30. The V Addl. District and Sessions Judge, Nandyal, Kurnool District.
  
31. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
  
32. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Karimnagar, Krishna at Machilipatnam, Kurnool, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam and Warangal.
  
33. **THE SUB TREASURY OFFICERS:**  
Godavarikhani, Mahabubabad, Madanapalle, Rajamahendravaram, Anakapalle, Gazuwaka and Nandyal
  
34. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad